

15.45 hrs.

INDIAN SOCIAL REVOLUTION BILL*

SHRI RAGHUNATH SINGH VERMA (Mainpuri): I beg to move for leave to introduce a Bill to provide for reservation for the purpose of abolition of social, educational and economic backwardness of the citizens belonging to backward classes within the framework of the Constitution.

MR. CHAIRMAN: The question is:

That leave be granted to introduce a Bill to provide for reservation for the purpose of abolition of social, educational and economic backwardness of the citizens belonging to backward classes within the framework of the Constitution."

The motion was adopted.

SHRI RAGHUNATH SINGH: I introduce the Bill.

ABOLITION OF CASTE TITLES AND CASTE NAMES BILL*

SHRI RANJIT SINGH (Chatra): I beg to move for leave to introduce a Bill to provide for abolition of caste titles and caste names.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for abolition of caste titles and caste names."

The motion was adopted.

SHRI RANJIT SINGH: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Articles 124 and 217)

SHRI B. V. DESAI: (Raichur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

SHRI B. V. DESAI: I introduce the Bill.

SUGARCANE PRICE (FIXATION) BILL*

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill to fix the price of sugarcane.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to fix the price of sugarcane"

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL.

(Amendment of Article 368)

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.